

27.

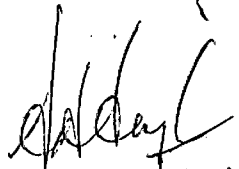
13.5.2004  
MA 772/2004 IN  
OA 564/2003


Present: Shri K.B.S.Rajan, counsel for applicant.  
Shri M.M.Sudani, counsel for respondents.

MA-772/2004

Learned counsel for the applicant in the aforesaid MA has pointed that the matter has been referred to the Union Public Service Commission and they would be able to take next step in compliance of the direction of this Tribunal and the High Court.

Keeping in view the said submission, time is extended by four months. MA-772/2004 is disposed of.

  
( S.A. Singh )  
Member (A)

  
( V.S. Aggarwal )  
Chairman

/kdr/